

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

Appeal No. 621/252/ND/2018

Under Section: 252

In the matter of:

Primero Exports Pvt. Ltd.

....Appellant

Vs.

ROC & Another.

....Respondent

Order delivered on 14.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Shantnu Kanungo, Adv.
Mr. Ramesh Sharma, Adv.

For the ROC

: Ms. Kusum Yadav,
Company Prosecutor

For the IT

: Mr. Puneet Rai, St. Counsel with
Mr. Manas Tripathi, Adv.

ORDER

Due to paucity of time, for final hearing on 28.09.2018.

— SID —

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)